

MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K.C. PANT) : On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1970 published in Notification No. G.S.R. 1944 in Gazette of India dated the 28th November, 1970.
- (2) The Eleventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954 published in Notification No. G.S.R. 1955 in Gazette of India dated the 28th November, 1970.
- (3) The Indian Forest Service (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G.S.R. 1956 in Gazette of India dated the 28th November, 1970.
- (4) The Indian Forest Service (Initial Recruitment) Amendment Regulations, 1970 published in Notification No. G.S.R. 1957 in Gazette of India dated the 28th November, 1970.
- (5) The Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G.S.R. 1958 in Gazette of India dated the 28th November, 1970. [Placed in Library. See No. LT-4581/70.]

REPORTS UNDER ELECTRICITY (SUPPLY) ACT

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to

lay on the Table :

- (1) A copy each of the following Reports under sub-section (1) of section 75 of the Electricity (Supply) Act, 1948 read with clause (c) (iii) of the Proclamation dated the 19th March, 1970 issued by the President in relation to the State of West Bengal :—
 - (i) Annual Administrative Report of the West Bengal States Electricity Board for the years 1961-66.
 - (ii) Annual Administrative Report of the West Bengal State Electricity Board for the years 1966-67.
 - (iii) Annual Administrative Report of the West Bengal State Electricity Board for the year 1967-68. [Placed in Library. See No. LT-4582/70].
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports. [Placed in Library. See No. LT-4583/70.]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : ग्रह्यक्ष महोदय, मैं सभा पटल पर निम्नलिखित पत्र रखता हूँ :

- (1) उद्योग (विकास और विनियमन) अधिनियम 1951 की धारा 18क की उपधारा (2) के अन्तर्गत इंडिया यूनाइटेड मिल्स लिमिटेड, बम्बई (महाराष्ट्र), के प्रबंध के बारे में अधिसूचना संख्या एस० ओ० 3764 (हिन्दी तथा अंग्रेजी संस्करण